

और सोडियम बाइकार्बोनेट के आयात की अनुमति (लाइसेंस) के लिये कितने आवेदन पत्र प्राप्त हुए और कितने आवेदन पत्र स्वीकृत हुए; और

(ख) उक्त कालावधि में प्रत्येक अनुमतिधारी (लाइसेंसी) को कितने मूल्य के आयात के लिये अनुमति दी गई ?

वाणिज्य और उद्योग तथा लोहा और इस्पात मंत्री (श्री टी० टी० कृष्णामाचारी) :

(क) तथा (ख) : सदन को मेज पर एक विवरण प्रस्तुत किया जाता है। [रेसिए परिशिष्ट ६, अनुबन्ध संख्या ५]

Chaudhuri Muhammed Shaffee : May I know whether the parties to whom licences were issued have produced full quantities ?

Shri T. T. Krishnamachari : I cannot say, sir.

Chaudhuri Muhammed Shaffee : May I know the reasons for rejecting the applications which were not sanctioned ?

Shri T. T. Krishnamachari : Applications were invited and people were asked to give us details of the terms on which they can buy and the people who could buy at the lowest price were given the licence.

Shri V. P. Nayar : May I know whether the Government are aware that the Imperial Chemical Industries which holds monopoly on the sale of British-made caustic soda has quoted very excessive prices to other importers and at the same time quoted rock-bottom prices in their offers to Government with the result that apart from the Imperial Chemical Industries, no supplier in India has been able to get or offer British-made caustic soda ?

Shri T. T. Krishnamachari : It is quite possible. They have a branch here they naturally quote lower prices from their branch.

Shri V. P. Nayar : Do Government accept that in the matter of the sale of British-made caustic soda in India, the Imperial Chemical Industries have a monopoly in India also ?

Shri T. T. Krishnamachari : It does not seem likely. We have given licences for 16 persons and the Imperial Chemical Industries happens to be one amongst the sixteen.

Shri V. P. Nayar : Could I have some idea of the percentage of caustic soda which is sold in India and handled by the Imperial Chemical Industries ?

Shri T. T. Krishnamachari : I do not know if I can help the hon. Member now. I can furnish that information if the hon. Member will put down a separate question.

Residential Accommodation

*914. **Sardar Iqbal Singh (On behalf of Sardar Akhijit) :** Will the Minister of Works, Housing and Supply be pleased to state :

(a) whether it is a fact that some of the Government servants working for 12 to 15 years in Delhi have not yet been provided with Government accommodation ;

(b) if so, their number ; and

(c) the reasons therefor ?

The Minister of Works, Housing and Supply (Sardar Swaran Singh) :

(a) Yes, Sir.

(b) About 1,400.

(c) Though Government have put up and are continuing to put up large numbers of units of accommodation, it has never been the intention that every single Government servant shall be provided with accommodation by Government. I have every hope, however, that at the rate at which building construction is going on both under the aegis of Government and in the private sector, within the next few years most, if not all, of Government servants will be able to find satisfactory accommodation for themselves.

Sardar Iqbal Singh : May I know whether Government will give preference, in allotments of the new houses which will be constituted for Government servants to those government servants with long years of service ?

Sardar Swaran Singh : The residential units which are being put up for government servants obviously will be given to those government servants in the order in which they are entitled to that accommodation.

Sardar Iqbal Singh : May I know whether the Government will consider some financial assistance in view of the fact that rents are very high in Delhi ?

Sardar Swaran Singh : Already, most of these Government quarters, particularly the lower pay group, have an element of subsidy. At the moment there is no case for increasing that quantum of subsidy.